

**GOVERNMENT OF INDIA
TOURISM AND CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2771
ANSWERED ON:10.03.2003
DUES OF HOTEL ASHOK AGAINST NEW DELHI MUNICIPAL COUNCIL
BODAKUNTI VENKATESHWARLU

Will the Minister of TOURISM AND CULTURE be pleased to state:

- (a) whether Hotel Ashok owes New Delhi Municipal Council (NDMC) Rs.18.75 crores;
- (b) if so, whether NDMC has sent any notice to the hotel authorities for payment of dues; and
- (c) if so, the details thereof and the steps proposed to be taken to recover the outstanding dues?

Answer

MINISTER OF TOURISM AND CULTURE (SHRI JAGMOHAN)

- (a) and (b): No, Sir. However, NDMC has sent a Property Tax Bill for Rs.18.75 crores for the period ending March, 2002. The basis of calculating rateable value has been challenged by ITDC in the Court of District Judge, Delhi and the matter is sub-judice.
- (c): Does not arise.